

HIGH COURT OF SIKKIM
Record of Proceedings

CONT. CAS (C) NO. 2/2017

M/S MOUNT DISLILLERIES LTD.

PETITIONER(S)

VERSUS

UNITED SPIRITS LTD. AND OTHERS

RESPONDENT (S)

Date: 12/04/2019

CORAM :

HON'BLE MR. JUSTICE VIJAI KUMAR BIST, CJ.

For Petitioner (s) : Mr. A.K. Upadhyaya, Sr. Advocate with
Mr. Sonam Rinchen Lepcha, Advocate.

For Respondent (s) : Ms Sedenla Bhutia, Advocate.

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Learned counsel for the petitioner seeks to withdraw this petition with liberty to avail appropriate remedy.

Permission is granted.

Accordingly, Cont. Cas(C) No. 2 of 2017 stands dismissed as withdrawn with the aforesaid liberty.

Chief Justice

12.04.2019

Index : Yes / No
Internet : Yes / ~~No~~

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